

ITEM NO.801

Court 4 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) No. 884/2021 in W.P.(Cr1.) No. 455/2021

ALL INDIA TRINAMOOL CONGRESS & ANR.

Petitioner(s)

VERSUS

MANIK DAS & ORS.

Respondent(s)

(FOR ADMISSION and IA No.150596/2021-APPROPRIATE ORDERS/DIRECTIONS)

Date : 22-11-2021 This petition was mentioned today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Amar Dave, Adv. (mentioned by)
Mr. Rajat Sehgal, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Upon being mentioned, taken on board.
- 2 List the Petition tomorrow (23 November 2021).

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER